

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/4/ (IB)/2017
NAME OF THE PETITIONER(S) : CMI ENERGY INDIA PVT LTD
NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD
UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

S. Srinivas Counsel to Respondent Srinivas
DEV ESTHNAAR . J Counsel for petitioner J. Srinivas
For M/s. Shiva Kumar & Suresh

ORDER

Counsel for petitioner present. Counsel for respondent present and prayed time for making submissions as the senior counsel could not attend before the Adjudicating Authority today. Time extended at request. Put up on 07.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)